

**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

OA No.61/741/2020
Diary No.464/2020

This the 10th day of September, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Thomas Gill, age 56 years,
S/o late Sh. Kaka Masih,
R/o Ward NO.67, Muthi Jammu,
Pin Code No.181205.

.....Applicant

(Advocate: Mr. Amit Gupta)

Versus

1. Jammu Municipal Corporation,
Through its Commissioner,
Town Hall, Jammu-180001.
2. Joint Commissioner (A),
Municipal Corporation, Jammu-180001.
3. Health Officer, Municipal Corporation,
Town Hall, Jammu-180001.
4. Kasturi Lal,
S/o Late Sh. Sewa Ram,
R/o H.No.480, New Plot,
Puran Nagar, Jammu-18.

.....Respondents

(Advocate: Mr. Amit Gupta)

O R D E R (Oral)

Mr. Rakesh Sagar Jain, Member (A):

Learned counsel for the applicant submits that he does not want to pursue this OA and the same be dismissed as withdrawn.

2. In view of submission by learned counsel for the applicant, this OA is dismissed as withdrawn

(Pradeep Kumar)
Member (A)

(Rakesh Sagar Jain)
Member (J)

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